State/	No. of	No. of
Union Territory	private private	
	Engg.	Medical
	colleges	Colleges
	approved	approved
	during the	during the
	last five	last five
	years y	/ears
Bihar	3	
Orissa	2	_
Madhya Pradesh	6	
•	-	_
Tamil Nadu	W	1
Pondicherry	_	1
Karnataka	5	_
Kerala	5	1
Maharashtra	25	2
Gujarat	5	_
TOTAL	120	8

Charging of exorbitant fee by Private **Schools**

2968. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESORUCE DEVELOPMENT be pleased to state:

- (a) the admission fee/tuition fee structure existing in the private owned/ managed schools in Delhi, Noida, and other adjoining
- (b) whether it is a fact that some of them have hiked their fee even more than 100 per cent from the academic year 1997; and
- (c) the action Government plan to take to keep the fee at reasonable and uniform level since it is a clear violation of the CBSE guideliens which states that "every education society or trust shall ensure that the school is not run as a business and that commercialisation does not take place in the school in any shape whatsoever"?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN MINISTRY OF THE HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c)

According to information made available my Central Board of Secondary Education, New Delhi, fees charges should be commensurate with the facilities provided to the students by the educational institutions. They have further informed that non-profitability of a recognised school is ensured through affiliation Bye-Laws and registration of Societies/Trust running the school.

The Govt, of NCT of Delhi have informed that private unaided recognised schools charges fee as per the statement of return filed by the schoold management with their Department of Education before 31st March of every year under the provisions of Delhi School Education Act & Rules, 1973.

Fee structure of the schools functioning in states are governed by their respective rules and regulations.

Budgetary Allocation for Education during Ninth Plan

2969. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

- (a) the measures undertaken to ensure that the annual budgetary allocation for education reaches approximately 6 per cent of gross domestic product as per commitment made some years ago;
- (b) the proposed allocation of Government funds between primary, secondary, technical and higher education in the Ninth Five Year Plan; and
- (c) whether the pros and cons of the entry of private funds into the sphere of higher education are receiving the attention of Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Faster economic growth coupled with restructuring of Central and State budget would enable achieving the goal of raising public outlay on education to six per cent of Gross Domestic Product.

- (b) The issue of allocation of Government funds between different sectors of education would be taken up at the time of finalisation of the Ninth Five Year Plan.
- (c) The Government is aware of consequences of allowing entry of private funds into the sphere of higher education.

केन्द्रीय विद्यालयों में कक्षाओं में सेकशनों को बढाया जाना

- 2970. श्री राघवजी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि दिल्ली के केन्द्रीय विद्यालयों में प्रत्येक कक्षा के विभिन्न सेक्शनों में छात्रों की संख्या आदर्श संख्या से अधिक है;
- (ख) क्या प्रत्येक कक्षा में सेक्शनों की संख्या बढ़ाने या दिल्ली में नये केन्द्रीय विद्यालयों खोलने की कोई योजना है: और
- (ग) यदि नहीं, तो इसके क्या कारण है?

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया): (क) कुछ केन्द्रीय विद्यालयों ऐसे हैं जहां पर सेक्शनों में छात्रों की संख्या अपेक्षित संख्या से अधिक है।

(ख) और (ग) अतिरिक्त सेक्शन भौतिक सुविधाओं और निधियों की उपलब्ध्ता के अनुसार संस्वीकृत किए जाते हैं। दिल्ली के लिए दो नए केन्द्रीय विद्यालय पहले ही संस्वीकृत कर दिए गए हैं।

Setting-up of SPDA in Uttar Pradesh

- 2971. SHRI SANJAY DALMIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of Sports Project De velopment Areas (SPDA) set-up in Uttar Pradesh and in other States, location-wise:
- (b) whether Government propose to setup more SPDA in U.P.; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSH-KODI ATHITHAN): (a) The State-wise, location-wise, details of Sports Projects Development Areas (SPDA) is given in the enclosed Statement (See below).

- (b) No, Sir.
- (c) Does not arise.

Statement

Details of SPDA Centres which are funciotional

SI. No. Name of State Locationof	
	SPDA Centre
Andhra Pradesh	1.Eiuru
	2.Nizamabad
2. Assam	1.Golaghat
3. Gujarat	1.Rajkot
	2.DevgarhBaria
Haryana	T.Kurukshctra
Himachal Pradesh	1.Dharamshala
6. Karnataka	1.Medicary
	2.Dharwad
7. Kerala	l.Kollam
	2.Trichur
8. Madhya Pradesh	1.Dhar
	2.Jabalpur
'). Maharashtra	l.Buldana
0. Meghalaya	1.Shillong
1. Orissa	1.Dhenkanal
2. Punjab	1.Ludhiana
	2.Patiala
J3. Rajasthan	1.Ajmer
	2.Jodhpur
14. Tamil Nadu	1. Salem
15. Uttar Pradesh	1.SafaiEtawah
	2.Rai-Bareilly
16. West Bengal	1.Lebong
	2.Burdwan

Funds released for Rural Sports and Construction of Stadia in Andhra Pradesh

- 2972. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have released any funds during 1994-95, 1995-96 and 1996-97 for the rural sports and also for construction of stadia in Andhra Pradesh; and